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मताबिक यहां के लोगों को भी लाइसेन्स वगैरह दिया गया है ग्रीर वह लोग ये चीजें बनाने के जानकार हैं लेकिन ग्रमी ग्रीर भी काफी कैपेसिटी है जो कि डेवलप हो सकती है ग्रीर चंकि जिन्होंने यह दखास्त दी थी वह ब्रिटिश नेशल्स थे और उनकी इंडियन ग्रोरिजिन थी इसलिये उनको स्पेशल कॅसिडरेशन दिया गया था कि अगर वह कम से कम हमारी यह कंडिणन मान लें कि पचास परसेन्ट यहां के लोगों को शामिल करके चलायें तो उनको भी लाइसेन्स दिया जायेगा । सिर्फ इसीलिये स्पेशल कॉसिडरेशन दिया गया है।

PURCHASE OF RAW JUTE BY STC.

- •125. SHRI CHITTA BASU: Will the Minister of COMMERCE be pleased to
- (a) whether it is a tact that the State Trading Corporation has purchased raw jute from the market during the current financial year; and
 - (b) if so, what is the quantity thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) 358,300 maunds upto the 9th February, 1968.

SHRI CHITTA BASU: May I know from the hon. Minister whether he is aware of the fact that the jute growers of Bengal and Bihar did not get even the floor price of Rs. 40' • fixed by the Government of India and they had to sell their raw jute at a price less than Rs. 7 to Rs. 8|- per maund which was also confirmed by firmed by the latest number of the Jute Bulletin? If that is the case, why did not the Government of India extend STC purchase of raw jute from the growers themselves?

SHRI MOHD. SHAFI QURESHI: The operations of the S.T.C. have been extended to all States. There is no question of confining the activities

of the S.T.C. in the matter of purchase of raw jute to one State only.

to Questions

SHRI CHITTA BASU: He is avoiding an answer and, Sir, I seek your protection. I want to know whether the Government of India is aware of the fact that the jute growers did not get the minimum price as fixed by the Government of India and, if so, why the S.T.C. did not extend their purchases.

SHRI MOHD. SHAFI QURESHI: The very purpose of the S.T.C. entering the jute market is to assure a minimum support price to the grower. The very operation of the S.T.C. should be looked at from this point of view that the grower should not be compelled to resort to distress sale and the S.T.C. would be prepared to purchase raw juie at the minimum support price fixed by the Government. We have amply advertised this fact and we are doing our level best to let the farmers know that they should not make any distress sale because the S.T.C. would purchase it at the minimum of Rs. 40:- per maund.

SHRI CHITTA BASU: Sir . . .

MR. CHAIRMAN: Have you not put two questions?

SHRI CHITTA BASU; I only wanted one question to be answered. That also he has conveniently avoided. Again, I have got another question. May I know whether it is a fact that the Government of India are having some preliminary talkr with the Government of Pakistan ir: order to explore avenues for obviating the difficulties in the matter of international competition with Pakistan and, if so, what result has been achieved in the

SHRI DINESH SINGH: May I say that no talks are being held as suggested by the hon. Member, but we would be very happy to have talks with the Government of Pakis-| tan in this respect.

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SHRI A. G. KULKARNI: The Government has done the right thing through the STC in giving assistance to the growers in distress sale, but may I know whether the Commerce Minister will also consider the present crisis in the cotton market and give them support through the STC?

MR. CHAIRMAN; Cotton market cannot come in here.

हो राज्युकार भुवदका स्वया माननीय मंत्री जी यह बतलायेंगे कि जूट को कलकत्ता लाने में कितना खर्चा पड़ता है ग्रीर इस तरह से फ़ेट ग्रीर पैकिंग चार्जेज को मिलाकर कितना खर्चा बैठता है?

شری محصد شہیم قریشی - جس خاص جگه کے متعلق مانغنے سدسیے نے پوچھا ہے اس کے بارے میں بتلا دیا جائے کا لیکن ۲۰۰ روپیئے من کا نرخ مقرر کیا گیا ہے اور کلکتہ میں قیلیوری کی ہے -

[प्राम्हरूम्ब शक पुरेश : जिल खास जगह के मुतल्लिक माननीय सदस्य ने पूछ है उनक बारे हैं बतला दिन जाएगा लेकिन 40 रुपये मन का निर्ख मुकर्रर किया गया है और कलकत्ता में डिलेंबरी की है।

SHRI P. C. MITRA: May I know, Sir, whether the hon. Minister is aware that jute is not grown in Calcutta but in mofussil areas and what arrangements have been made so that jute is purchased by STC in the villages where it is available?

SHRI MOHD. SHAFI QURESHI: The STC is making purchases through cooperatives which are spread over in the villages of Calcutta.

श्री विभलकृषाः भन्तातालजः चौरड्याः क्याश्रीमान यह बतलायेंगे कि यह जो कीमत एस० टी० सी० देतो है वह अपने कोआपरेटि। को देती है। अगर एस० टी० सी० कोआपरेटिवज को जूट की इतनी कीमत देती है, तो जो फेट चाजेंज और दूसरे खर्चे होते हुँ, उसको दृष्टि में रखते हुए उत्पादकों को पूरी कीमत नहीं मिल पाती है। तो मैं जानना चाहता हूं कि इस दृष्टि से सरकार क्या कार्यवाही कर रही है ?

شری مجمد شفیح قریشی - اس وقت حو چالت هے اس کے مطابق هماری اطلا- میں جوت کی قید ت الام روبیئے جو علاوہ قیمت هے وہ فریت اور دوسرے علاوہ قیمت هے وہ فریت اور دوسرے چارچز میں آ جانی هے اس لئے جو آپریشن کیا گیا هے اس کا مقصد یه ملے - یه دیکها گیا هے که گروورس کو زیادہ مانا هے اور کوآپریٹو اینجنسیاں تو سپائی کی کوآپریٹو اینجنسیاں تو سپائی کی اینجنسیوں کے روپ میں هیں اور یه دیکها جاتا هے که ان بو فائدہ ن دیکہا جاتا هے که ان بو فائدہ ن دیکہا جاتا هے که ان بو فائدہ ن

† जि मुक्ति के अफा कुरंश : इस वक्त जो हालत है उसके मुताबिक हमारी इत्तला में जूट की कीमत 42 रुपये मन है और 2 रुपये जो अलावा कीमत है वह फूट और दूसरे न जों में आ जाती है इसलिये जो आपरेशन किया गया है उसका मकसद यह है कि अोवर्स को ज्यादा से ज्यादा फायदा मिले। यह देखा गया है कि अोवर्स को ज्यादा से ज्यादा फायदा मिलता है और को जपरिटिव एजेंसियां तो सप्लाई की एजेंसियों के रूप में हैं और यह देखा जाता है कि उनको फायदा न जाये।

SHRI N. SRI RAMA REDDY: Jute is a very important commodity from the point of view of the export trade of India. I would like to know whether the question of trade in jute goods has been raised in the UNCTAD. The hon. Minister is the Chairman.

Oral Answers

SHRI DINESH SINGH: There is no specific question raised about the jute industry in India. There is the general commodity matter which has to be pursued in the UNCTAD.

अरे श्रारव पीव खेतान : क्या मैं माननीय जी से जान सकता हं कि किन किन प्रान्तों में एस० टी० सी० जट खरीद रहा है भीर किस क्वालिटी का माल खरीद रहा है ?

شرى محمد شفيم قريشى - أس وقت ایس - آی - سی - کارپوریشن نے ويست بنكال مين الاكه ۲۰ هزار من چوٹ خریدا ہے - ازیسہ میں 1 لاكه ٢٥ هؤار من ع أسام مين ٨٨ هزار سن و تريپوره سين ۲۱ هزار ۴ سو من ب بهار مهن ۱۲ هزار من اور ية جو جوت خويد/ كيا ولا أسام بوثم کوالٹی کا ہے ۔

†[भो मुहम्य क्षके कुरैको : इस वक्त एस० टी० सी० कारपोरेशन ने वेस्ट बंगाल में 1,20,000 मन जूट खरीदा, उड़ीसा में 1,25,000 म ; आसाम में 58,000 मन, निपुरा में 21,200 मन, बिहार में 14,000 मन और यह जो जूट खरीदा गया वह आसाम बोटम क्वालिटी का है।

SHRI M. V. BHADRAM: May I know what is the cost of production of each maund of jute in West Bengal and in Bihar and does it compare favourably with the price offered to them?

SHRI DINESH SINGH: The hon. Member would appreciate thai the production cost would vary from place to place and the Agricultural Prices Commission had gone into ail these matters.

*126. [The questioner (Prof. Satya-vrata Siddhantalankar) was absent. For answer, vide col. 887 infra.]

LOSS OF ROREIGN EXCHWGE DUE TO IMPORT OF MATERIAL ARE AVAILABLE IN iN'L 1/

HARISH **CHANDRA** MATHURF: SHRI KRISHAN KANT: SHRI M. C. SHAH:

Will the Minister of COMMERCE be pleased to state:

- (a) whether any ease of waste of foreign exchange by import of material available in the country has been brought to Government's
- (b) whether at the Board of Trade's meeting a complaint of indiscriminate imports was made;
- (c) whether Government have got these cases examined and if so, what are the results thereof; and
- (d) what corrective if measures, any, are being taken?

THE MINISTER OF **COMMERCE** (SHRI DINESH SINGH): (a) to (d) A statement is placed on the Table of the

STATEMENT

Instances have, from time to time, been brought to the notice of Government where import of certain items, which are being or could be manufactured in the country, was allowed. Whenever such representations are received, they are considered in consultation with the technical authorities and the import of the item or items concerned is banned if considered necessary from the indigenous angle. When a specific case

†The question was actually asked on the floor of the House by Shri Harish Chandra Mathur.